

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-250(ND)/2017

IN THE MATTER OF:

M/s. Legal Vistas Consultancy (P) Limited

.. PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 12.9.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner even at the time of second call today. One final opportunity is given to the petitioner to support his petition, for which purpose, matter posted on 20.9.2017, failing which, the petition will be dismissed for non-prosecution.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.9.2017